

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

**Shri Ashok Basu, Chairperson
Shri K.N. Sinha, Member
Shri Bhanu Bhushan, Member
Shri A.H. Jung, Member**

**Petition No. 67/2003
(Suo motu)**

In the matter of

Bringing Generating Stations of Central Public Sector Undertakings (CPSUs) supplying power to a single-beneficiary State in which situated, under the purview of Availability Based Tariff (ABT).

ORDER

The Commission by its order dated 4.7.2005 had directed implementation of ABT for single-beneficiary generating stations with effect from 1.12.2005. The concerned generating companies and beneficiaries were required to submit joint action plan for smooth switchover to ABT regime.

2. On review of progress of implementation of ABT, it has been noticed that ABT has not been implemented for Simhadri STPS, Kayamkulam GPS, NLC TPS-I and Indirasagar HEP as ordered.

3. NLC has made an interlocutory application with a prayer to keep in abeyance the Commission's decision on implementation of ABT for its TPS-I generating station. Issue notices on the interlocutory application filed by NLC, returnable on 31.1.2006.

4. Also issue notices to the concerned generating companies and beneficiaries for hearing on 31.1.2006 as regards Simhadri STPS, Kayamkulam GPS and Indirasagar HEP.

Sd/-
(A.H. JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 3rd January 2006